

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 555 of 2019

IN THE MATTER OF:

VA Tech Wabag Ltd.

...Appellant

Vs

Venkatesan Sankarnarayan & Ors.

....Respondents

Present:

**For Appellant: Mr. Biswajit Dubey and Mr. Surabhi Khattar,
Advocates**

**For Respondents: Mr. S.K. Sharma and Mr. Sabhay Choudhary,
Advocates**

ORDER

19.09.2019 Due to paucity of time, the matter could not be taken up.

Post the appeal 'for Admission (After Notice)' on **24th October, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk